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Title : Introduction of Cinematograph (Amendment) Bill, 2005(Amendment of Section 5B).

SHRI SUBODH MOHITE (RAMTEK): Sir, I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

*The motion was adopted.*

SHRI SUBODH MOHITE : Sir, I introduce the Bill.

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